

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 &
I.A. No. 338 of 2013

Dated : 29th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Biomass Energy
Developers Association

... Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission

....Respondent(s)

Counsel for the Appellant (s) : Mr. G. Umapathy

Counsel for the Respondent(s): Ms. Suparna Srivastava
for R.1

ORDER

It is submitted by the learned counsel for the Respondent No.2 that he will be filing the reply on or before 31.01.2014 after serving copy on the other side.

It is also represented that cross Appeal No. 312 of 2013 filed by Respondent No.2 is coming up on 26.02.2014.

Post this matter along with Appeal No. 312 of 2014 for hearing on **26.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr